Attain of Talcher Unit of FCI

- *358. SHRIMATI ILA PANDA: Will the MINISTER OF CHEMICALS AND FERTILIZERS be pleased to state :
- (a) whether Government have fixed a ceiling of 4 lakh 55 thousand tonnes of fertilizers for earmarking efficiently run fertilizer plants;
- (b) if so, whether Government plan to close down FCI;'s Talcher Unit as its production level is much below the targetted
- (c) whether Government have proposed any reconstruction measures for this huge plant whose accumulated losses have surpassed Rs. 500 crore mark and which employees over 3000 people;
- (d) if so, whether Government propose to privatise the plant's ownership;
- (e) if not, what alternative measures Government plan to take for its reconstruction and rehabilitation; and
- (f) whether Government propose to invite senior executives in the level of Advisors who were managing the plant and have taken voluntary retirement?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) No, Sir.

(b) to (e) The Fertilizer Corporation of India Ltd. (FCI), including its Talcher Unit, has been declared sick by the Board for Industrial and Financial Reconstruction (BIFR) under the Sick Industrial Companies (Special Provisions) Act, 1985. The BIFR, as per orders issued on 16-3-94,, has appointed Industrial Credit and Investment Corporation of India Ltd. (ICICI) as the operating Agency. ICICI is required to submit a revival plan for FCI, Including its Talcher Unit, to the BIFR within 3 months of the said order.

As per orders of the BIFR the Govern ment is required to submit a revival plan for FCI in consultation with the workers Unions, Officers Associations, Banks and the concerned State Governments, to the Operating Agency. The final decision on the rehabilitation of FCI, including it's Talcher Unit, is dependent upon the out come of the proceedings before BIFR, which is a quasi judicial authority.

(f) There is no such proposal with the Government.

Issuance of identity cards to voters

*359. SHRI SOM PAL:

SHRI CHIMANBHAI MEHTA:

Will the PRIME MINISTER be pleased to state:

(a) the number of States which are going to issue identity cards for coming elections;

- (b) whether it is obligatory for every voter to have an identity card;
- (c) whether it is permissible for any voter to vote without showing identity card where card facilities have been made available;
- (d) why electoral identity cards are not made multi-purpose;
- (e) what are the consequences of failure to issue identity cards after expiry of the deadline issued by the Election Commission;
- (f) whether it is mandatory for Government to comply with Election Commission's directive on identity cards;
- (g) if not, how Government would help Election Commission in enforcing this directive; and
- (h) the States which have not so far agreed or declared their willingness to issue identity cards?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. BHARDWAJ): (a) and (h) In the conference of Chief Ministers held at New Delhi in January, 1994, the scheme for issuance of photo identity cards was agreed to, in principle.

- (b) and (c) Under Conduct of Elections Rules, 1961, in a notified constituency where electors have been supplied with identity cards, the elector is required to produce his identity card before the Presiding Officer and failure to do so would result in non-supply of ballot paper to the elector.
- (d) The election law does not prohibit electoral identity card being used for other purposes.
- (e) to (g) Election law does not prescribe any rigid time-frame for issue of photo identity cards. However, after a constituency has been notified, it is mandatory for the Registration Officer to arrange for issue of identity cards, as soon as may be to every elector of such notified constituency.

मध्य प्रदेश के बाकुओं से प्रमासित सेवों और वन सेवों में सड़कों का निर्माण

*360. भी अजीत जोगी: भी मूलचंद मीजा:

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

- (क) मध्य प्रदेश के डाकुओं से प्रभावित क्षेत्रों और वन क्षेत्रों में सड़कों के निर्माण कार्य में स्था-स्या समस्याएं हैं; और
- (ख) इन समस्याओं के समाधान के लिए क्या उपाय किए जा रहें हैं ?